

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**


ORDER

Dated, ____ February, 2019

No. HCM II/44/2016/Estt/____ Hon'ble the Chief Justice is pleased to constitute a Committee comprising Smti. M.D.Khongmen, Registrar (Administration) and Smti. D.Rynjah, Joint Registrar-cum-Secretary to Hon'ble the Chief Justice to inspect on the first of every month, all administrative sections and to ascertain the progress of official communication received/file movement and follow up action. In the process if any lapse is noticed to recommend action for any lapse on the part of any officer/dealing assistant.

Monthly report of the same is to be submitted to the Undersigned.

By order,


REGISTRAR GENERAL

Memo. No. HCM II/44/2016/Estt/ 659A

Dated, 11th February, 2019

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for His Lordship's information.
2. The P.S to Hon'ble Mr. Justice S.R.Sen, Judge, High Court of Meghalaya for His Lordship's information.
3. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for His Lordship's information.
4. The Registrars, High Court of Meghalaya for information.
5. The Central Project Coordinator, High Court of Meghalaya for information.
6. The Joint Registrar-cum-OSD, High Court of Meghalaya for information.
7. The Deputy Registrars, High Court of Meghalaya for information.
8. The Assistant Registrars, High Court of Meghalaya for information.
9. The PRO, High Court of Meghalaya for information
10. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
11. The Court Officers
12. Office File.


REGISTRAR GENERAL